

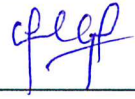
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

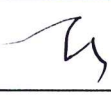
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.08.2018 AT 10.30
AM**

| | |
|----------------------------------|----------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA No. 833/252/HDB/2018 |
| NAME OF THE COMPANY | Sai Arush Infra Projects Pvt Ltd |
| NAME OF THE PETITIONER(S) | Venkata Nageswara Rao |
| NAME OF THE RESPONDENT(S) | Registrar Of Compnies, Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| M.B. Suresh | PCS | 9985718812 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------------|-------------|------------------------|---|
| T. Sujan Kumar Reddy CGSC | ALMA | 916000103 |  |
| | | | |

ORDER

PCS for Applicant is present. Shri T. Sujan Kumar Reddy, CGSC for RoC (H) is present, who requested time to file report of RoC (H).

Time extended till 06.09.2018.


Member (J)

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